

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PARIVARTAN BUILDTECH PRIVATE LIMITED Date of Commencement of Liquidation: 17-08-2020; List of Stakeholders as on Date: 30-04-2021; Name of IP: Ms. Deepika Bhugra Prasad; Last 5 digit of registration number: 11186

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1080759				NA
2	Liquidation costs incurred till date				6493185				NA
3	Secured financial creditors	6	418931708	6	418873417	49269814			<a href="#">Annexure 3</a>
4	Unsecured financial creditors	6	23380659	6	23380659				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	12	40137244	12	30591988		9545256		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		24	482449611	24	480420008				